

**Opening of wellness centres under  
Ayushman Bharat yojana**

250. SHRI K.C. RAMAMURTHY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that Government has set a target of 1.53 lakh wellness centres to cater to the needs of Ayushman Bharat by 2022;
- (b) whether it is also a fact that Government had aimed to set up 15,000 wellness centres by 2018-19; and
- (c) if so, the status of the same and steps taken to achieve the targeted year of 2022?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) Yes. Under Ayushman Bharat - Health and Wellness Centres (AB-HWCs), 1.5 lakh Sub Health Centres and Primary Health Centres are to be transformed into Health and Wellness Centres across the country for provision of Comprehensive Primary Health Care (CPHC) that includes preventive healthcare and health promotion at the community level with continuum of care approach by December, 2022. The roll out plan of AB - HWCs is given as below:

- FY 2018-19- 15,000
- FY 2019-20 = 25,000 (Cumulative 40,000)
- FY 2020-21 =30,000 (Cumulative 70,000)
- FY 2021 -2022 - 40,000 (Cumulative 1,10,000)
- Till 31 st December 2022 - 40,000 (Cumulative 1,50,000)

(c) Against the target of 40,000 AB-HWCs by FY 2019-20, approvals for more than 62,000 AB-HWCs have been given to States/UTs and as per AB-HWC portal, 29214 AB-HWC are functional as on 30.01.2020.

**Shortage of trained and registered allopathy doctors**

251. SHRI MANAS RANJAN BHUNIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the country is having shortage of trained and registered allopathy doctors, if so, the details thereof;
- (b) the number of trained allopathy doctors in our country, State-wise;
- (c) the ratio of doctors and patients in our country. State-wise; and
- (d) the steps Government is going to take up to address this shortage of required number of doctors in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (d) As per information provided by Board of Governors in supersession of Medical Council of India (MCI), there are a total 12,01,354 allopathic doctors registered with the State Medical Councils/Medical Council of India as on 30th September, 2019. Assuming 80% availability, it is estimated that around 9.61 lakh doctors may be actually available for active service. It gives a doctor-population ratio of 1:1404 as per current population estimate of 1.35 billion, which is lower than the WHO norm of 1:1000. The details of number of allopathic doctors registered with the State Medical Councils/MCI is given in the Statement (*See below*).

Besides, there are 7.88 lakh Ayurveda, Unani and Homeopathy (AUH) doctors in the country. Assuming 80% availability, it is estimated that around 6.30 lakh Ayurveda, Unani and Homeopathy (AUH) doctors may be actually available for service and considered together with allopathic doctors, it gives a doctor population ratio of 1:848.

The Government has taken several steps to increase the number of seats in various medical educational institutes/medical colleges across the country. These include:

For increasing UG Seats:-

- (i) Enhancement of maximum intake capacity at MBBS level from 150 to 250.
- (ii) Relaxation in the norms for setting up of Medical College in terms of requirement of land, faculty, staff, bed/bed strength and other infrastructure.
- (iii) Minimum requirement of land for establishment of medical college in metropolitan cities as notified under Article 243P(c) of the Constitution of India has been dispensed with.

- (iv) Strengthening/upgradation of existing State Government/Central Government Medical Colleges to increase MBBS seats.
- (v) Establishment of New Medical Colleges by upgrading district/referral hospitals preferably in underserved districts of the country.

For increasing PG Seats:-

- (i) The ratio of teachers to students for Professor has been revised from 1:1 to 1:2 for all MD/MS disciplines and from 1:1 to 1:3 in all clinical subjects in Government funded medical colleges and in Private medical colleges with 15 years standing. Further, for Associate Professor, the said ratio has been revised from 1:1 to 1:2 and 1:3 if he/she is a unit head in all clinical subjects in Government medical colleges and in Private medical colleges with 15 years standing. This would result in increase in number of PG seats in the country.
- (ii) DNB qualification has been recognized for appointment as faculty to take care of shortage of faculty.
- (iii) Enhancement of age limit for appointment/extension/re-employment against posts of teachers/dean/principal/director in medical colleges upto 70 years.
- (iv) Strengthening/upgradation of State Government Medical Colleges for starting new PG courses/increase of PG seats.
- (v) By amending the regulations, it has been made mandatory for all medical colleges to start PG courses within 3 years from the date of their MBBS recognition/continuation of recognition.

Colleges are allowed to apply for PG courses in clinical subjects at the time of 4th renewal it will serve to advance the process for starting PG courses by more than 1 year.

#### *Statement*

*Number of doctors registered with State Medical Councils/Medical Council of India as on 30th September, 2019*

Sl. No.	Name of the State	Number of Registered Doctors
1	2	3
1.	Andhra Pradesh	100587

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1	2	3
2.	Arunachal Pradesh	1021
3.	Assam	23902
4.	Bihar	44642
5.	Chhattisgarh	9355
6.	Delhi	24999
7.	Goa	3890
8.	Gujarat	69746
9.	Haryana	12345
10.	Himachal Pradesh	3054
11.	Jammu and Kashmir	15422
12.	Jharkhand	6468
13.	Karnataka	124663
14.	Madhya Pradesh	39044
15.	Maharashtra	179783
16.	Kerala	60565
17.	Mizoram	74
18.	Nagaland	134
19.	Odisha	22521
20.	Punjab	48351
21.	Rajasthan	43992
22.	Sikkim	1414
23.	Tamil Nadu	138821
24.	Uttar Pradesh	81348
25.	Uttarakhand	8617
26.	West Bengal	74054
27.	Tripura	1945

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1	2	3
28.	Telangana	7931
29.	Medical Council of India*	52666
Total		12,01,354

Note - The other State/UTs do not have their own Medical Registration Council. Hence, their workers get registration with the Councils of other neighbouring States.

\* 52666 doctors were registered only with MCI. They are presumably working in States/UTs which do not have a medical register is anywhere in the country.

#### **Empanelled hospitals for Ayushman Bharat**

†252. DR. KIRODI LAL MEENA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether National Health Agency (NHA), which is an apex body for implementing Ayushman Bharat, has already completed the formal procedure for empanelment of Government and private hospitals to ensure universal health coverage;

(b) if so, the details thereof; and

(c) the list of Government and private hospitals from where beneficiaries can avail these facilities?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) Empanelment of the hospitals for providing hospitalization care under the Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) is a continuous process and as on 30.01.2020, 21,605 hospitals have been empanelled under the scheme including 10,026 private hospitals.

All public hospitals (Community Health Centre and above), in the States implementing AB-PMJAY, are deemed empanelled for providing hospitalization. Further, State Governments, through State Health Agencies, empanel private hospitals within their jurisdiction based on defined criteria and hospital empanelment guidelines to provide care to beneficiaries. Hospitals can apply for the empanelment through Hospital Empanelment Management (HEM) portal at PMJAY website. The online proposal thus

†Original notice of the question was received in Hindi.